

COURT NO. 6
THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

To be Heard on Friday The 9th day of May 2025 (ABW WITH RRRJ - PROCEEDINGS THROUGH HYBRID MODE)

(BAIL PETITIONS)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	CRLP/5306/2025	KILLO SUBBARAO Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	VISAKHAPATNAM
2	CRLP/5307/2025	KOTTURU HANUMANTHU Vs THE STATE OF ANDHRA PRADESH	SRINIVASU L	PUBLIC PROSECUTOR	CHITTOOR
3	CRLP/5336/2025 IA 1/2025 Miscellaneous Petition	RAMIREDDY PRATAP KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR Cases pertaining to former /sitting MLA's & MP's.	SPS NELLORE
4	CRLP/5345/2025	JAGESWAR HANTAL Vs THE STATE OF A.P	KOLLI USHA KIRANMAYEE	PUBLIC PROSECUTOR	VISAKHAPATNAM
5	CRLP/5364/2025	PALIVELA VEERA VENKATA RAMANA ALIAS BUJJI Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
6	CRLP/5365/2025	PASALA SATHI BABU @ SPIDER MAN Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
7	CRLP/5366/2025	BUDDIGA DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
8	CRLP/5369/2025 IA 1/2025 Direction Petition	BAPANAPALLI VENKATESWARA RAO @ VENKAT Vs THE STATE OF ANDHRA PRADESH	NALLURI RAMESH BABU	PUBLIC PROSECUTOR	PRAKASAM
9	CRLP/5382/2025 IA 1/2025 Direction Petition	BAPANAPALLI VENKATESWARA RAO @ VENKAT Vs THE STATE OF ANDHRA PRADESH	NALLURI RAMESH BABU	PUBLIC PROSECUTOR	PRAKASAM
10	CRLP/5388/2025	PUJARI HIRAN @ IRAN Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	PUBLIC PROSECUTOR	CHITTOOR
11	CRLP/5389/2025	PRAKASH JOTHIPAS Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
12	CRLP/5392/2025	AMAL KRISHNA PK (A.L) Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI

13	CRLP/5407/2025	GADDAMEEDI SHIVARAJ Vs THE STATE OF ANDHRA PRADESH	G SRAVAN KUMAR	PUBLIC PROSECUTOR	KRISHNA
14	CRLP/5408/2025	ABDUL MUKIT Vs THE STATE OF ANDHRA PRADESH	G SRAVAN KUMAR	PUBLIC PROSECUTOR	KRISHNA
15	CRLP/5428/2025	JANNI APPANNA @ JANI APANA Vs THE STATE OF ANDHRA PRADESH	ADAPA SUDHAKAR RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
16	CRLP/5432/2025	CHINTHAGUNTIA PRAVEEN ALIAS CHICHU Vs THE STATE OF ANDHRA PRADESH	V R MAHESWARA RAO PALETI	PUBLIC PROSECUTOR	GUNTUR
17	CRLP/5446/2025	CHUTTURI YAWANTH @ MOOTHI @ YASWANTH @ HEMANTH Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
18	CRLP/5450/2025	DEEPAK RANJAN DHAL Vs THE STATE OF ANDHRA PRADESH	ADAPA SUDHAKAR RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
19	CRLP/5459/2025	K. SIVA KUMAR @ K. SIVA PRASAD Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	PUBLIC PROSECUTOR	CHITTOOR
20	CRLP/5462/2025	BUDDAPPA @ BUDDAIAH Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	PUBLIC PROSECUTOR	ANANTAPUR
21	CRLP/5464/2025	TAMMISSETTY SRINU ALIAS SRINU Vs THE STATE OF AP	VARUN BYREDDY	PUBLIC PROSECUTOR	PRAKASAM
22	CRLP/5468/2025	SRI SADAK VALLI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	PUBLIC PROSECUTOR	YSR KADAPA
23	CRLP/5475/2025	ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	Sravanthi Kunuku	PUBLIC PROSECUTOR	VISAKHAPATNAM
24	CRLP/5476/2025	SIMA ASHOK SHARMA Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	PUBLIC PROSECUTOR	KRISHNA
25	CRLP/5481/2025	MAHANKALI NAVEEN KUMAR Vs THE STATE OF A.P.	ETUKURI MADHU MURTHY	PUBLIC PROSECUTOR	KRISHNA

INTERLOCUTORY (REGULAR BAILS)

26	IA/2/2025 Relaxation Petition CRLP/952/2025	POLURI @ SWARGAM @ GHANTASALA RADHA KARTHIKA Vs	V VIJAYA VARDHAN	- PUBLIC PROSECUTOR P NAGENDRA REDDY	WEST GODAVARI
27	IA/1/2025 Dispense with Petition	POLURI @ SWARGAM @ GHANTASALA RADHA	V VIJAYA VARDHAN	PUBLIC PROSECUTOR	WEST GODAVARI

	CRLP/952/2025	KARTHIKA Vs		P NAGENDRA REDDY	
28	IA/1/2025 Relaxation Petition CRLP/1596/2025	KOLLAM RAJANI KANTH REDDY Vs	V VENKATA MAYUR	- B S REDDY PUBLIC PROSECUTOR	CHITTOOR
29	CRLP/2736/2025	DESU VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	G TUHIN KUMAR	PUBLIC PROSECUTOR ANNAM NANCHARAIAH	SPS NELLORE
30	CRLP/4039/2025	GOLLORI KAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
31	CRLP/4203/2025 CRLP/4187/2025 CRLP/4198/2025 CRLP/4242/2025	APURVA VINAYKANTH CHAVDA Vs THE STATE OF ANDHRA PRADESH	R V KOTESWARA PRASAD	PUBLIC PROSECUTOR P S P SURESH KUMAR Spl. Public Prosecutor for CBI	CHITTOOR
32	CRLP/4187/2025	POMIL JAIN Vs THE STATE OF ANDHRA PRADESH	R V KOTESWARA PRASAD	PUBLIC PROSECUTOR P S P SURESH KUMAR Spl. Public Prosecutor for CBI	CHITTOOR
33	CRLP/4198/2025	VIPIN JAIN Vs THE STATE OF ANDHRA PRADESH	R V KOTESWARA PRASAD	PUBLIC PROSECUTOR P S P SURESH KUMAR Spl. Public Prosecutor for CBI	CHITTOOR
34	CRLP/4242/2025 IA 1/2025 Miscellaneous Petition	SHRI RAJU RAJASEKHARAN Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR P S P SURESH KUMAR Spl. Public Prosecutor for CBI	CHITTOOR
35	CRLP/4364/2025	TALLABU RAMPRASAD Vs THE STATE OF ANDHRA PRADESH	KANDEPU HEMANTH KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
36	CRLP/4388/2025	KIMUDU THUMMUNADH Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
37	CRLP/4437/2025	GUNJI NAGARAJU Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	PUBLIC PROSECUTOR	GUNTUR
38	CRLP/4896/2025	SIRAGAM KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	PANGI RAJU BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
39	CRLP/4899/2025	KUNCHAM AVINASH BENJAMIN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM
40	CRLP/4900/2025	KUNCHAM AVINASH BENJAMIN Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	PUBLIC PROSECUTOR	VISAKHAPATNAM
41	CRLP/4901/2025	PRAVEEN KUMAR A Vs THE STATE OF ANDHRA PRADESH	ANAND KUMAR KOCHIRI	PUBLIC PROSECUTOR	VISAKHAPATNAM

42	CRLP/4909/2025	MURUGAN KARUTHAKKAN Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
43	CRLP/4910/2025	SUNKARA CHANDU @ NAUGHTY BOY Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
44	CRLP/4911/2025	KULDEEP SHARMA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO BUSI	PUBLIC PROSECUTOR	WEST GODAVARI
45	CRLP/4936/2025	PAMIDIPALLI ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	PUBLIC PROSECUTOR	GUNTUR
46	CRLP/4937/2025	K. SHARUKHAN ALIAS SHARUK Vs THE STATE STATION HOUSE OFFICER	MANIKANTA THOTA	PUBLIC PROSECUTOR	CHITTOOR
47	CRLP/4938/2025	AKULA PRATHAP REDDY Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	CHITTOOR
48	CRLP/4939/2025	.VULLI KOTESWARA RAO @ KOTI Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
49	CRLP/4977/2025	GAJANANA KHURSANGE Vs THE STATE OF ANDHRA PRADESH	KOPPISETTI PARVATI DEVI	PUBLIC PROSECUTOR	VISAKHAPATNAM
50	CRLP/5019/2025	MULAGARI RAJESH Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	PUBLIC PROSECUTOR	WEST GODAVARI

INTERLOCUTORY (ANTICIPATORY BAILS)

51	IA/2/2025 Extension Petition CRLP/1956/2025	DR. NOOKAVARAPU RAJA RAMESH Vs	V V SATISH	PUBLIC PROSECUTOR	GUNTUR
52	CRLP/2265/2025 CRLP/3503/2025	P KODANDA RAMSESH KUMAR Vs THE STATE OF ANDHRA PRADESH	KRISHNA DARAPU	PUBLIC PROSECUTOR	KURNOOL
53	CRLP/3503/2025	VADKAMUDI VIJAYA BHASKAR Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	PUBLIC PROSECUTOR	KURNOOL
54	CRLP/3389/2025	DENDETI RAVI Vs THE STATE OF ANDHRA PRADESH	I.M.S PRAKASH	PUBLIC PROSECUTOR	VISAKHAPATNAM
55	CRLP/3892/2025	PINNIBOYINA LAKSHMI NARYANA Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR	PRAKASAM
56	CRLP/4233/2025	PALA VENKATA APPALA	G RAMA GOPAL	PUBLIC PROSECUTOR	VISAKHAPATNAM

	IA 2/2025 Miscellaneous Petition	RAJU Vs THE STATE OF ANDHRA PRADESH			
57	CRLP/4431/2025 IA 1/2025 Stay Petition	MANNEM LAKSHMI Vs THE STATE OF ANDHRA PRADESH	S V BHARATHA LAKSHMI	PUBLIC PROSECUTOR	GUNTUR
58	CRLP/4902/2025	USUMARTHI JNANENDRA KUMAR @ BANNU Vs THE STATE OF ANDHRA PRADESH	I V N RAJU	PUBLIC PROSECUTOR	EAST GODAVARI
59	CRLP/4906/2025	SHAIK OSMAN Vs THE STATE OF ANDHRA PRADESH	LAKSHMIKANTH REDDY DESAI	PUBLIC PROSECUTOR	KURNOOL
60	CRLP/4922/2025	GUDIBANDA KARTHIK Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR	YSR KADAPA
61	CRLP/4924/2025 IA 1/2025 Miscellaneous Petition	MOODE RAVI KUMAR NAIK Vs THE STATE OF ANDHRA PRADESH	DHEERA KANISHKA	PUBLIC PROSECUTOR	ANANTAPUR
62	CRLP/4930/2025	ZAMEER BASHA A ALIAS ZAMIR Vs THE STATE OF ANDHRA PRADESH	BASHA SHAIK	PUBLIC PROSECUTOR	CHITTOOR
63	CRLP/4940/2025	AALA VENKATA SIVA PRASAD Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM	PUBLIC PROSECUTOR	PRAKASAM
64	CRLP/4946/2025	SADUNUPALLI RAMU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	SRIKAKULAM
65	CRLP/4949/2025	G. SUGUNA @ G. SUGUNAMMA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
66	CRLP/4956/2025	KAKARA VEERABABU @ VEERA BHADRARAO Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
67	CRLP/4957/2025	ANKE SRINIVASU @ NALLA SRINU Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
68	CRLP/4958/2025	RELANGI SRINU @ PILAKADU @ CHINNODU Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
69	CRLP/5044/2025	ISHAN ROY Vs THE STATE OF ANDHRA PRADESH	M SURYA KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
70	CRLP/5090/2025	Y.V.B. KUTUMBA RAO	PILLIX LAW FIRM	PUBLIC PROSECUTOR	GUNTUR

IA 1/2025
Miscellaneous Petition

Vs
THE STATE OF ANDHRA
PRADESH

71	CRLP/5215/2025 IA 1/2025 Miscellaneous Petition	SALAPU SURESH Vs THE STATE OF ANDHRA PRADESH	VENKATA SIVA NAGARAJ BONKURI	PUBLIC PROSECUTOR	VISAKHAPATNAM
72	CRLP/5333/2025 IA 1/2025 Miscellaneous Petition	P. JOSHUA Vs THE STATE OF ANDHRA PRADESH	KUMAR MARPU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Cases pertaining to former /sitting MLA's & MP's.	KRISHNA

COURT NO. 6**THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO****To be Heard on Friday The 9th day of May 2025 (AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
73	CRLRC/590/2025 IA 1/2025 Bail (u/s 438(1))	CHENNAPRAGADA PAVAN KUMAR Vs SIRIVURI VENKATA NARASIMHA RAJU	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (CS)	VIZIANAGARAM
74	CRLRC/599/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition	SHAIK MASTAN Vs KONATHAM SRINIVASA RAO	HABIBULLA SHAIK	PUBLIC PROSECUTOR (CS)	GUNTUR
75	CRLRC/611/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition	LAKSHMI MEDASRI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (CS)	WEST GODAVARI
76	CRLRC/614/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition	PEREPU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	TOTA TEJESWARA RAO	PUBLIC PROSECUTOR (CS)	SRIKAKULAM

COURT NO. 6**THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO****To be Heard on Friday The 9th day of May 2025 (AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>					
77	CRLP/5237/2025	VIDADALA VENU GOPINADH @ VIDADALA GOPI Vs THE STATE OF ANDHRA PRADESH	KOMMAREDDY DIVAKARA REDDY	PUBLIC PROSECUTOR Cases pertaining to former /sitting MLA's & MP's.	GUNTUR
<u>FOR ORDERS</u>					
78	CRLP/4092/2025 IA 1/2025 Direction Petition IA 3/2025 Permission Petition	MR. VALLABHANENI VAMSI MOHAN Vs THE STATE OF ANDHRA PRADESH	V.Devi Satya Sri	PUBLIC PROSECUTOR D KISHORE KUMAR Cases pertaining to former /sitting MLA's & MP's. (C)	KRISHNA
79	CRLP/4326/2025	SHAIK RABBANI Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	PUBLIC PROSECUTOR (C)	CHITTOOR
80	CRLRC/282/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition CRLRC/233/2025 CRLRC/234/2025 CRLRC/253/2025	ANKIREDDI RAMA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	PUBLIC PROSECUTOR (C)	ANANTAPUR
81	CRLRC/233/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	KOMERA VIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	PUBLIC PROSECUTOR	ANANTAPUR
82	CRLRC/234/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	GAJJALA JANAKA MUNI REDDY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	PUBLIC PROSECUTOR	ANANTAPUR
83	CRLRC/253/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	VOOLA RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	PUBLIC PROSECUTOR	ANANTAPUR
<u>ADMISSION</u>					
84	CRLP/3682/2025 IA 1/2025 Stay Petition	THE STATE OF ANDHRA PRADESH Vs GONTHENA RAJ KUMAR	PUBLIC PROSECUTOR	V.Devi Satya Sri Cases pertaining to former /sitting MLA's & MP's	KRISHNA
85	CRLP/5339/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KETHIREDDY JAGADESWAR REDDY Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR Cases pertaining to former /sitting MLA's & MP's.	SPS NELLORE
<u>FOR ORDERS OF COURT</u>					
86	CRLP/6165/2025/ (Filing No.)	OLUPALLI MOHANA RANGA RAO @ RANGA Vs THE STATE OF ANDHRA PRADESH	P SHASHI VARDHAN		KRISHNA

ADMISSION

87	CRLA/256/2025 IA 1/2025 Miscellaneous Petition	CHALIVENDRA RAMAKRISHNA @ SALIVENDRA RAMAKRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR Cases pertaining to former /sitting MLA's & MP's.	KRISHNA
88	CRLRC/559/2025 IA 1/2025 Stay Petition	NARAGANI SIVA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	BALA KRISHNA SASTRY	PUBLIC PROSECUTOR	KRISHNA
89	CRLRC/560/2025 IA 1/2025 Stay Petition	P.SARADA Vs STATE OF ANDHRA PRADESH	M R S SRINIVAS	PUBLIC PROSECUTOR	VISAKHAPATNAM
90	CRLRC/566/2025 IA 1/2025 Stay Petition	Y. KRISHTAPPA Vs Y. RAJESWARI	P SRAVAN KUMAR REDDY	PUBLIC PROSECUTOR	ANANTAPUR
<u>INTERLOCUTORY</u>					
91	CRLRC/1190/2022 IA 1/2025 Permission Petition	M/S.SREE SATYA MAHALAKSHMI GAS AGENCY Vs THE STATE OF ANDHRA PRADESH	G RAMA GOPAL	PUBLIC PROSECUTOR (AP) MURALI LINCOLN R2 UNSERVED,	VISAKHAPATNAM
92	CRLRC/285/2025 IA 3/2025 Extension Petition	MURUMUDI DHARMA TEJA Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	PUBLIC PROSECUTOR (CS)	WEST GODAVARI
93	CRLRC/286/2025 IA 3/2025 Extension Petition	MURUMUDI DHARMA TEJA Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	PUBLIC PROSECUTOR KALLA TULASI DURGAMBA CS	WEST GODAVARI
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
94	CRLRC/132/2022 IA 1/2023 Extension Petition IA 1/2024 Extension Petition	KOVVURU RAMESH REDDY Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAL	PUBLIC PROSECUTOR (AP) M/S INDUS LAW FIRM (CS)	YSR KADAPA
95	CRLRC/1021/2022 IA 1/2023 Extension Petition IA 2/2023 Stay Petition	THOTA PURNACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	INAKOLLU VENKATESWARLU	PUBLIC PROSECUTOR (AP) VENKATA DURGA RAO ANANTHA (CS)	GUNTUR
96	CRLRC/146/2023 CRLP/1340/2023	NAGAM VENKATA RAMAKRISHNA SATYANARAYANA Vs STATE OF ANDHRA PRADESH	ANGURU MANOHAR	PUBLIC PROSECUTOR (AP) HCJ NOTE CASE (CS)	EAST GODAVARI
97	CRLP/1340/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	NAGAM VENKATA RAMAKRISHNA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	ANGURU MANOHAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
98	CRLRC/244/2023 IA 1/2023 Stay Petition CRLRC/331/2023	M/S. VYJAYANTHI ENTERTAINMENTS @ PROPETIES PVT LTD Vs B.BALA SUBBARAYUDU	HANUMANATHA RAO VELLALACHERVU	RAMALAKSHMANA REDDY SANEPALLI (CS)	YSR KADAPA

99	CRLRC/331/2023 IA 1/2023 Stay Petition	M/S VYJAYANTHI ENTERTAINMENTS @ PROPERTIES PVT LTD Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO VELLALACHERVU	PUBLIC PROSECUTOR (AP) RAMALAKSHMANA REDDY SANEPALLI (CS)	YSR KADAPA
100	CRLRC/179/2024 IA 2/2024 Stay Petition IA 3/2024 Extension Petition IA 1/2025 Vacate Stay Petition	GOPU.HARISH GUPTA Vs CHALLARI GANAPATHI @ GANESH	P NAGENDRA REDDY	CH B R P SEKHAR PUBLIC PROSECUTOR (CS)	KRISHNA
101	CRLRC/250/2024 IA 1/2024 Stay Petition IA 2/2024 Extension Petition IA 3/2024 Extension Petition	BONKURI VENKATA SIVA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	BABU RAO PANDIRI	PUBLIC PROSECUTOR (AP) (CS)	KRISHNA
102	CRLRC/1111/2024 IA 1/2024 Stay Petition IA 2/2025 Extension Petition IA 3/2025 Extension Petition	KOTA LOKANATHA REDDY Vs GADDAM PRATAP REDDY	P S P SURESH KUMAR	SHAIK MOHAMMED ISMAIL PUBLIC PROSECUTOR (CS)	YSR KADAPA
103	CRLRC/136/2025 IA 1/2025-Direction Petition	CHEBROLU MADHAVA RAO Vs STATEOF AP	GHANTA SRIDHAR	PUBLIC PROSECUTOR (CS)	PRAKASAM